

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

ALLAHABAD THIS THE 18TH DAY OF MARCH, 2005.

CIVIL MISC. CONTEMPT PETITION NO. 178 OF 2004.

HON'BLE MR. JUSTICE S.R. SINGH, VICE-CHAIRMAN.
HON'BLE MR. D.R. TIWARI, MEMBER- A.

S.N. Dwivedi, S/o Late Raghunath Dwivedi
A/a 84 years. R/o Vill. Umapur,
Post- Bhabhani Hethar, Distt. Allahabad.

.....APPLICANT.

Counsel for the applicant: - Sri A.B.L. Srivastava

V E R S U S

1. Sri Prakash, Divisional Railway Manager,
North Central Railway, Allahabad Division,
Nawab Yusuf Road, Allahabad.
2. Ashok Kumar Shukla,
Senior Divisional Accounts Officer,
North Central Railway, Allahabd Division,
Nawab Yusuf Road,

.....RESPONDENTS

Counsel for the respondents: - Sri A.K. Gaur

O R D E R

BY HON'BLE MR. JUSTICE S.R. SINGH, VC.

This contempt petition has been instituted with
allegation that the order passed by this Tribunal
dated 13.07.2004 passed in OA No. 1513/2002 has not

(Signature)

2

been complied with. Sri M.K. Sharma, holding brief of Sri A.K. Gaur, learned counsel for the respondents files CA today in court which is taken on record. It is stated in the CA that the order passed by this Tribunal has been complied with. Annexure CA-2 of the said CA which is the order dated, 2 07.03.2005 passed on the subject of revision of pension in compliance of the Judgment of CAT, Allahabad in O.A. No. 1513/2003 dated 13.07.2004.

Accordingly the CCP is rejected. Notices are discharged.

Deo
MEMBER - A.

RAG
VICE-CHAIRMAN.

/ANAND/